

ITEM NO.113

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.906-908/2026

RAJENDRA (DEAD) THROUGH LRS & ANR.

Appellants

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondents

I.A. No.257844/2023-APPROPRIATE ORDERS/DIRECTIONS
I.A. No.178079/2023-CONDONATION OF DELAY IN FILING
I.A. No.93706/2017-EXEMPTION FROM FILING O.T.
I.A. No.194641/2023-EXEMPTION FROM FILING O.T.
I.A. No.194639/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

C.A. No.1452/2026 (III-A)
I.A. No.196285/2026-ADDITION/DELETION/MODIFICATION PARTIES
I.A. No.10435/2018-EXEMPTION FROM FILING O.T.

Date : 17-09-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Dr. Surat Singh, Adv. (Not Present)
Mr. Naresh Kumar, AOR
Mr. Manoj Kumar Rajput, Adv.

Mr. Parthiv Goswami, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Atiga Singh, Adv.
Mr. Gladson Rodrigues, Adv.

For Respondent(s) : Mr. Vikas Bansal, Adv.
Mr. Shashank Shekhar Singh, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.

Mr. Soumya Chakraborty, Sr. Adv.
Mr. Ajay Singh, Adv.
Mr. Lokesh Kumar Choudhary, AOR
Ms. Mukteshwari Shukla, Adv.
Mr. Himanshu Shukla, Adv.
Mr. Shubham Singh, Adv.
Mr. Dinesh Kumar Yadav, Adv.
Mr. Prabhat Chowdhary, Adv.

Mr. Satendra Tripathi, AOR
Mr. Astitva Tripathi, Adv.
Mr. Devarshi Pandey, Adv.
Mr. Prashant Kumar, Adv.
Mr. Ankit Rai, Adv.
Mr. Anuj Tariyal, Adv.
Ms. Devanshi Saxena, Adv.
Ms. Sherya Chaturvedi, Adv.
Ms. Jyoti Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. Arguing counsel for the appellant is reportedly unwell.
2. List the appeals on 23rd September, 2026.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)